

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b). The Government of India are not aware of any widespread eviction of Harijans and Adivasis from the lands allotted to them under the various ceiling laws. Some time ago, there was a report that there were 378 cases of eviction of allottees in Bihar and the State Government indicated that they were taking appropriate steps. The State Governments have been requested to ensure that the allottees who belong to the disadvantaged sections of the community are protected against dis-possession from their holdings.

**Offer by private architects to build  
L.I.G. residential houses**

84. SHRI SUKHDEV PRASAD VERMA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that reputed architects and engineers from private sector have offered their services to the present Government in its effort to build low income group residential houses and flats all over the country;

(b) whether some of them have also sent details of their activities, if so, the names of such architects and engineers; and

(c) Government's reaction thereto?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANLAKAR BAKHT): (a) No specific offer has been received.

(b) and (c). Does not arise.

**Construction of Darakeshar Dam in  
Bankura**

85. DR. BIJOY MONDAL: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether there is any proposal for construction of Darakeshar Dam in the district of Bankura (West Bengal) for irrigation work; and

(b) if so, the area proposed to be irrigated by this project and the progress of work made so far in this respect?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b). The West Bengal Government have a proposal for the Darakeshar Reservoir Project estimated to cost Rs. 18 crores to provide irrigation to an area of about 40000 ha. annually. The Project Report has, however, not been received from the State Government so far.

**Helicopter for Aerial Spray**

86. SHRI MADHAVRAO SCINDIA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether some States like Punjab and Rajasthan are not getting enough helicopters for aerial spraying;

(b) if so, the reasons therefor, and

(c) what Government propose to do in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Yes, Sir.

(b) The reason is the limited number of helicopters in the country.

(c) The Government have constituted a Committee to go into the various aspects of aerial spraying by

Fixed Wing/helicopters so as to enable it to take a view regarding the need to augment the helicopters fleet in the country.

**Construction of Bulk Storage Godowns**

87. SHRI S. D. SOMASUNDARAM: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(b) whether it is a fact that the Food Corporation of India had approached Central P.W.D. to take up construction of bulk storage of godowns;

(b) whether it is also a fact that Central P.W.D. had refused to take up this job; and

(c) if so, the reasons therefor?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) No, Sir, the Central Public Works Department have already accepted works worth more than Rs. 500 lakhs relating to such godowns.

(c) Does not arise.

**Land for Nehru Complex, New Delhi**

88. SHRI SURENDRA BIKRAM: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the respective rates at which land for Nehru Complex in New Delhi was acquired and given;

(b) whether the land owner has received compensation; and

(c) if not, the reasons therefor and the amount of the compensation worked out?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR

BAKHT): (a) Undeveloped land for Nehru Place was acquired by Government through different awards at rates varying from Rs. 1500/- to Rs. 2500/- per bigha. The land was developed and 66.4 acres were transferred to DDA on a premium of Rs. 150/- per sq. yd. only for the 16.6 acres of plotted areas representing permissible ground coverage.

(b) and (c): Except where a reference is pending in a court regarding the amount of compensation or there is dispute amongst the claimants about their share interest etc. the compensation has been paid.

**Priority List for allotment of orthodox quarters located at Mandir Marg, New Delhi**

89. SHRI DURGA CHAND: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether any priority list is maintained for the allotment of orthodox quarters located at Mandir Marg, Irwin Road and Kali Bari Road to those who are entitled to have type V quarters;

(b) if so, what is the priority date of the allotment of these quarters separately; and

(c) the overall priority for type V quarters in each locality?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) For unpopular type V residences in these and other localities, a separate combined waiting list is maintained.

(b) On 5th November, 1977, officer with priority date 12th September, 1968, was topping the list.

(c) On 5th November, 1977, officer with priority date 13th September, 1962, was topping the combined list.